

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDING OF

Civil Appeal No.5165/2017

RETAIL SALES MANAGER INDIAN OIL CORPORATION LTD.

Appellant(s)

VERSUS

ANIL SINGH & ORS.

Respondent(s)

Date : 29-07-2024

PRESENT:

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA
MR. KAPIL SIBAL, SENIOR ADVOCATE
MR. VIPIN NAIR, ADVOCATE-ON-RECORD

For Appellant(s) Mrs. Priya Puri, AOR
 Ms. Parul Sharma, Adv.
 Mr. Sharad Kumar Puri, Adv.
 Mr. Vibhav Srivastava, Adv.
 Mrs. Pinki Aggarwal, Adv.
 Mrs. Smriti Sinha, Adv.

For Respondent(s) Mr. Gaurav Sharma, AOR
 Mr. Yasir Rauf, Adv.

A W A R D

- 1 List the Civil Appeal before the Supreme Court Special Lok Adalat on 2 August 2024.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar